

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:955  
ANSWERED ON:27.07.2015  
Criteria to bring Historical Places under ASI  
Verma Shri Bhanu Pratap Singh

**Will the Minister of CULTURE be pleased to state:**

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO.955  
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SRAVANA 5, 1937 (SAKA)

CRITERIA TO BRING HISTORICAL PLACES UNDER ASI

+955. SHRI BHANU PRATAP SINGH VERMA:

Will the Minister of CULTURE be pleased to state:

- (a) the criteria of bringing any archaeological site/remains under the purview of Archaeological Survey of India(ASI);
- (b) the number of places in Jhansi zone of Uttar Pradesh which are maintained by the ASI along with the details of the amount spent on their maintenance during the last three years; and
- (c) the revenue earned by the Government from such sites during the last three years?

**Answer**

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE) AND MINISTER OF STATE, CIVIL AVIATION

(DR. MAHESH SHARMA)

(a) Section 2 of the Ancient Monuments and Archaeological Sites and Remains Act, 1958 specifies criterion for ancient monument as "any structure, erection or monument, or any tumulus or place of interment, or any cave, rock sculpture, inscription or monolith, which is of historical, archaeological or artistic interest and which has been in existence for not less than one hundred years" and is of National Importance. For ancient sites and remains, the Act specifies as "ancient site and remains containing or is reasonably believed to contain ruins of relics of historical or archaeological importance which have been in existence for not less than one hundred years" and is of National Importance.

(b) There are 30 monuments/sites of National importance in Jhansi Sub-Circle under the jurisdiction of Archaeological Survey of India (Lucknow Circle). The amount spent on maintenance of these monuments/sites during the last three years is as under:

2012-13 Rs.18.89 lakhs

2013-14 Rs.37.86 lakhs

2014-15 Rs. 26.19 lakhs

(c) The revenue earned from centrally protected monuments in Jhansi Sub-circle (Uttar Pradesh) is as under:

2012-13 Rs.17.00 lakhs

2013-14 Rs.16.19 lakhs

2014-15 Rs.16.71 lakhs